

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH JAMMU**

**Hearing through Video Conferencing**

**Dated: This day of 30<sup>th</sup> of July 2020**

**HON'BLE Dr. BHAGWAN SAHAI, MEMBER – A  
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J**



**O.A. No.061/00367/2020**

Sunita Kumari, Age 40 years D/o Sh. Kundan Lal R/o Dogani Tehsil Nowshera District Rajouri.

.....**Applicant**

**By Advocate: Mr. Z.A. Mughal**

**Versus**

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary Education Department, Civil Secretariat, Jammu.
2. Director School Education, Jammu.
3. Chief Education Officer, Rajouri.
4. Zonal Education Officer, Dandesar District Rajouri.
5. Head Master Govt. Middle School, Dogani, Zone Dandesar Rajouri.
6. Headmaster Government Girls Middle School Seri, Rajouri.

.....**Respondents**

**By Advocate: Mr. Sudesh Magotra, DAG**

O R D E R(Oral)



Dr. Bhagwan Sahai, Member (A)

1. Learned counsel for the applicant submits that the applicant may be allowed to withdraw the O.A.
2. Prayer is allowed.
3. The O.A. is dismissed as withdrawn.

**(Rakesh Sagar Jain)**  
**Member (J)**

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**(Dr. Bhagwan Sahai)**  
**Member (A)**